

भारत सरकार / Government of India
राष्ट्रीय वित्तीय रिपोर्टिंग प्राधिकरण / National Financial Reporting Authority

7th Floor, Hindustan Times House,
Kasturba Gandhi Marg, New Delhi.

NF-12035/3/2021

Dated ०१ . 01 .2023

To,

1. All Ministries / Departments of Government of India
2. Joint Secretary (Coordination & Planning) & CAO, Ministry of Defence

Sub: Filling up of posts of Driver in NFRA at New Delhi on Deputation / Re-employment.

Madam/ Sir,

National Financial Reporting Authority (NFRA), New Delhi, is a statutory body set up under Section 132 of Companies Act, 2013. NFRA has been established to protect the public interest and the interests of investors, creditors and others associated with the companies or bodies corporate by establishing high quality standards of accounting and auditing and exercising effective oversight of accounting functions performed by the companies and bodies corporate and auditing functions performed by auditors.

2. The Authority proposes to fill up the post of Driver as per details stated in the **Annexure - I** in its headquarters at New Delhi from among the following:

- (i) on deputation initially for a period of three years from amongst regular Group C employees in the Ministry of Corporate Affairs

failing which,

on deputation initially for a period of three years from officials holding the post of Dispatch Rider on regular basis or regular Group C employees in other Ministries of the Central Government.

- (ii) on deputation or re-employment for Armed Forces Personnel

3. The above deputation / re-employment is in accordance with the Recruitment Rules notified vide Extraordinary Gazette No. 369 (E) dated 16.5.19 of Ministry of Corporate Affairs and G.S.R. 526 (E) dated 25.7.19 of Ministry of Corporate Affairs (Copies of the same are available on NFRA website at **Notifications > Direct Recruitment**).

4. It is requested to forward applications in the prescribed proforma (**Annexure –II**) along with attested copies of ACRs/APARs for the last five years, Vigilance clearance and Cadre clearance of eligible candidates whose services could be placed at the disposal of the Authority immediately in the event of their selection. It is also informed that the applications submitted for the post of Driver against the **NFRA Vacancy Circular No. NF-12035/3/2021 dated 02.12.2021 will not be considered** and hence candidates who have applied against the said Circular shall submit fresh applications against this Circular.

5. The application should be sent through proper channel in an envelope superscribing “**Application for the post of Driver**” and should be addressed to “The Secretary, **National Financial Reporting Authority (NFRA)**, 7th Floor Hindustan Times House, K.G. Marg, New Delhi – 110001” so as to reach this office on or before 2 months from the date of publication of advertisement on this Vacancy Notice in Employment News. Advance copy along with stipulated documents may be sent on email id manager-admn@nfra.gov.in. (Note- In case of any change in this notice the same will be displayed on NFRA website as such the interested officers are requested to see the NFRA website nfra.gov.in regularly)

(Mritunjay Singh)
Deputy General Manager

Encl. As above.

Copy to:

1. Joint Secretary, Ministry of Corporate Affairs: for kind information please.
2. Director (Admin), DOPT with request to kindly arrange to put up this Vacancy Circular on DOPT Vacancy Notifications.
3. Under Secretary (CS-I (P)), DOPT with request to kindly arrange to put up this Vacancy Circular on DOPT website for wide publicity.
4. US (Competition), Ministry of Corporate Affairs with request to arrange to put up this Vacancy Circular on the website of Ministry of Corporate Affairs.
5. AM (IT), NFRA with request to put up this Vacancy Circular on website of NFRA and social media handles of NFRA.

ANNEXURE – I**Details of Post of Driver to be filled up in NFRA**

Sl. No.	Name of Posts	No. of likely* vacancies	Basic Pay	Eligibility Criteria	Essential Experience and Qualification for deputation or re-employment:
1.	Driver	2	Level 2 (Rs. 19900-44400)	<p>For deputation</p> <p>Regular Group C employees in level 2 (Rs.19900-63200) in the pay matrix in the Ministry of Corporate Affairs who possess valid Driving License for Motor Cars on the basis of a Driving Test to assess the competence to drive Motor Cars failing which</p> <p>from officials holding the post of Dispatch Rider on regular basis or Regular Group C employees in Level 2 (Rs.19900- 63200) in the pay matrix in other Ministries of the Central Government.</p> <p>For Deputation or re-employment for Armed Forces Personnel :</p> <p>The Armed Forces Personnel due to retire or who are to be transferred to reserve within a period of one year and having the requisite experience and qualification prescribed shall also be considered. Such persons would be given deputation terms upto the date on which they are due for release from the Armed Forces; thereafter they may be continued on re- employment.</p> <p>Age Limit for deputation / re-employment</p> <p>The maximum age-limit for appointment by deputation shall be 'not exceeding fifty six years' as on</p>	<p>(1) Possession of a valid driving license for motor cars;</p> <p>(2) Knowledge of motor mechanism (The candidate should be able to remove minor-defects in vehicle);</p> <p>(3) Experience of driving a motor car for at least three years; and</p> <p>(4) Pass in 10th standard.</p>

				the closing date of receipt of applications.	
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Notes:

1. The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall ordinarily not exceed three years. It may be extendable for another two years and the maximum period of deputation shall not exceed five years.
2. Admissibility of Perks & Allowances etc. are in accordance with MCA letter no. NFRA-05/7/2020-Comp-MCA dated 21.9.2021 (enclosed as **Appendix-I**).
3. For any further details, please see NFRA website: <https://nfra.gov.in>

ANNEXURE – II**Application form for vacancy in NFRA**

Passport size
recent Colored
Photograph of
applicant

Post applied for: Driver**Application is for (Please tick)****(i) Deputation****(ii) Deputation / re-employment (only applicable for Armed Forces Personnel)**

Sl. No.	Particulars	Details to be filled by the Applicant
1.	Name of Applicant	
2.	Present Designation	
3.	Name of Organization employed with on regular basis:	
4.	Type of organization employed with on regular basis from among: Ministry of Corporate Affairs/ Other ministries of Central Government/ Armed Forces	
5.	Date of joining the organization employed with on regular basis :	
6.	Contact Details of the applicant Office Address Email Mobile No. Land Line No.	
7.	Name, Designation, email ID, Phone No of Relieving Authority in case selected.	

8.	Whether currently on deputation? If yes, Date from which on deputation Name of organization on deputation to Designation on which on deputation to													
9.	Date of Birth (attach proof of DOB)*													
10.	Age Limit permissible for the post as on the closing date of receipt of application for the post applied for	Age of the applicant on the closing date of receipt of application												
	56 Years													
11.	Date of Retirement under applicable service rules where employed.													
12.	Educational Qualification (attach self attested certificate* of educational qualification)													
13.	A. For applicants from Regular Group C employees in level 2 (Rs.19900-63200) in the pay matrix in the Ministry of Corporate Affairs : <table border="1"> <tr> <td>Whether Regular Group C Employee (Yes / No)</td> <td></td> </tr> <tr> <td>Level in pay matrix :</td> <td></td> </tr> <tr> <td>Basic pay :</td> <td></td> </tr> <tr> <td>Whether the applicant possesses a valid driving Licence (Yes / No) – attach self attested Copy*</td> <td></td> </tr> <tr> <td>Knowledge of motor mechanism (The candidate should be able to remove minor-defects in vehicle) (Yes / No)</td> <td></td> </tr> <tr> <td>Number of years of Experience of driving a motor car in Government organization:</td> <td></td> </tr> </table>		Whether Regular Group C Employee (Yes / No)		Level in pay matrix :		Basic pay :		Whether the applicant possesses a valid driving Licence (Yes / No) – attach self attested Copy*		Knowledge of motor mechanism (The candidate should be able to remove minor-defects in vehicle) (Yes / No)		Number of years of Experience of driving a motor car in Government organization:	
Whether Regular Group C Employee (Yes / No)														
Level in pay matrix :														
Basic pay :														
Whether the applicant possesses a valid driving Licence (Yes / No) – attach self attested Copy*														
Knowledge of motor mechanism (The candidate should be able to remove minor-defects in vehicle) (Yes / No)														
Number of years of Experience of driving a motor car in Government organization:														

13.	B. For applicants from among officials holding the post of Dispatch Rider on regular basis or Regular Group C employees in Level 2 (Rs.19900- 63200) in the pay matrix in other Ministries of the Central Government:	
	Whether holding the post of Dispatch Rider on regular basis (Yes / No)	
	Whether Regular Group C Employee (Yes / No)	
	Level in pay matrix :	
	Basic pay :	
	Whether the applicant possesses a valid driving Licence (Yes / No) – attach self attested Copy*	
	Knowledge of motor mechanism (The candidate should be able to remove minor-defects in vehicle) (Yes / No)	
	Number of years of Experience of driving a motor car in Government organization:	
13.	C. For applicants for Deputation or re-employment from among Armed Forces Personnel :	
	Due date of retirement from Armed Forces:	
	Is the applicant due to be transferred to reserve within a period of one year (Yes / No)	
	Level in pay matrix :	
	Basic pay :	
	Whether the applicant possesses a valid driving Licence (Yes / No) – attach self attested Copy*	
	Knowledge of motor mechanism (The candidate should be able to remove minor-defects in vehicle) (Yes / No)	
	Number of years of Experience of driving a motor car in Government organization:	

14.	Any other information applicant would like to submit in support of your suitability for the post applied for	
15.	Copy of Vigilance Clearance attached **	
16.	Copy of Performance Appraisals for last five years (if applicable)**	

Note- Please page number the entire set of application and attach Index of the documents attached.

* Kindly attach copy of Educational Qualification and required certificates as above in support of your application as required for the post being applied for.

** To be filled by Competent Authority forwarding the application

It is certified that the details given above are true.

Signature of the applicant

Date:

It is certified that the details given above are verified with service records of the applicant and found to be correct.

**Signature and Seal of the Competent Authority
of the organization forwarding the application**

Date:

**Address, Tel. No., and Email id of the Competent
Authority forwarding the Application**

Appendix I

**No. NFRA-05/7/2020-Comp-MCA
Government of India
Ministry of Corporate Affairs**

**5th Floor, 'A' Wing, Shastri Bhawan
New Delhi-110001,
Dated 21st September, 2021**

To

The Secretary
National Financial Reporting Authority
8th Floor, Hindustan Times Building
Kasturba Gandhi Marg, New Delhi

Subject: Perks and Allowances for staff on deputation/ short term contract in NFRA-reg.

Sir

I am directed to refer to NFRA's letter No. NF-12027(23)/2019 dated 16.08.2021 on the subject mentioned above and to say that for officers who are on 7th CPC scales, the perks etc as admissible to officers & Staff placed in similar scales in the Central Govt. shall be applicable. Further, in respect of those officers & staff who choose to opt for pay scales as per their parent department, the perks etc corresponding to such scales shall be applicable.

2. This issues with the approval of Competent Authority.

Yours faithfully

Rakesh Kumar

(Rakesh Kumar)

Under Secretary to the Govt. of India

